

**CENTRAL ELECTRICITY REGULATORY COMMISSION**6th, 7th, & 8th Floor, Tower-B, World Trade Centre,  
Nauroji Nagar, New Delhi-110029

Petition No. 491/TL/2024

Dated: 3.3.2025

**NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5)  
OF SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **POWERGRID Kurawar Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish the Inter-State Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-2 :5.5 GW) (Jaisalmer/ Barmer Complex): Part H1" on a Build, Own, Operate and Transfer Basis (hereinafter referred to as "the Project") consisting of the following elements:

Sr. No	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	<p>Establishment of 765/400 kV (2x1500 MVA), 400/220 kV (2x500 MVA) &amp; 220/132 kV (3x200 MVA) Kurawar S/s with 2x330 MVAR 765 kV bus reactor and 1x125 MVAR, 420 kV bus reactor.</p> <ul style="list-style-type: none"> <li>• 765/400 kV, 1500 MVA ICT – 2 (7 single units of 500 MVA including one spare unit)</li> <li>• 400/220 kV, 500 MVA ICT – 2</li> <li>• 220/132 kV, 200 MVA ICT – 3</li> <li>• 765 kV ICT bays- 2</li> <li>• 400 kV ICT bays- 4</li> <li>• 220 kV ICT bays – 5</li> <li>• 132 kV ICT bays - 3</li> <li>• 330 MVAR 765 kV bus reactor-2</li> <li>• 125 MVAR 420 kV bus reactor-1</li> <li>• 765 kV reactor bay- 2</li> <li>• 765 kV line bays- 4</li> <li>• 400 kV line bays- 4</li> <li>• 400 kV reactor bay- 1</li> <li>• 220 kV BC – 1</li> <li>• 220 kV TBC – 1</li> <li>• 132 kV TBC – 1</li> <li>• 110 MVAR, 765 kV, 1-ph reactor (spare unit)-1</li> <li>• 80 MVAR, 765 kV, 1-ph reactor (spare unit)-1</li> </ul> <p><b>Future Provisions:</b> Space for</p> <ul style="list-style-type: none"> <li>• 765/400 kV ICT along with bays- 4 no.</li> <li>• 765 kV line bays along with switchable line reactors – 8 nos.</li> <li>• 765 kV Bus Reactor along with bay: 2 no.</li> <li>• 765 kV Sectionalizer bay: 1 -set</li> <li>• 400 kV line bays along with switchable line reactor – 8 nos.</li> <li>• 400/220 kV ICT along with bays - 6 nos.</li> <li>• 420 kV Bus Reactor along with bay: 3no.</li> <li>• 400 kV Sectionalization bay: 1-set</li> <li>• 220 kV line bays: 12 nos.</li> <li>• 220 kV Sectionalization bay: 1set</li> <li>• 220 kV BC and TBC: 1 no.</li> <li>• 220/132 kV ICT along with bays: 5 Nos.</li> <li>• 132 kV line bays: 16 nos.</li> <li>• 132 kV Sectionalization bay: 1 set</li> <li>• 132 kV TBC– 1 no.</li> <li>• STATCOM (±300 MVAR) along with MSC (2x125 MVAR) &amp; MSR (1x125 MVAR) along with 400 kV bay.</li> </ul>	24 months from SPV transfer (15.10.2026)	All elements of the scheme are required to be commissioned simultaneously as their utilization is dependent on each other.
2.	Mandsaur – Kurawar 765 kV D/c line		
3.	<p>240 MVAR switchable line reactors on each ckt at both ends of Mandsaur – Kurawar 765 kV D/c line</p> <ul style="list-style-type: none"> <li>• 240 MVAR, 765 kV switchable line reactor- 4 (2 for Mandsaur end and 2 for Kurawar end)</li> <li>• Switching equipment for 765 kV line reactor- 4 (2 for Mandsaur end and 2 for Kurawar end)</li> </ul>		

4.	2 nos. of 765 kV line bays at Mandsaur S/s for termination of Mandsaur - Kurawar 765 kV D/c line • 765 kV line bays - 2 Nos. (for Mandsaur end)		
5.	LILO of Indore - Bhopal 765 kV S/c line at Kurawar		
6.	Kurawar - Ashta 400 kV D/c (Quad ACSR/AAAC/AL59 moose equivalent) line		
7.	2 nos. of 400 kV line bays at Ashta (MP) S/s for termination of Kurawar - Ashta 400 kV D/c line • 400 kV line bays - 2 Nos. [for Ashta (MP) end]		
8.	LILO of one circuit of Indore - Itarsi 400 kV D/c line at Ashta		
9.	2 nos. of 400 kV line bays at Ashta (MP) S/s for LILO of one circuit of Indore - Itarsi 400 kV D/c line at Ashta • 400 kV line bays - 2 Nos. [for Ashta (MP) end]		
10.	Shujalpur - Kurawar 400 kV D/c (Quad ACSR/AAAC/AL59 moose equivalent) line		
11.	2 nos. of 400 kV line bays at Shujalpur (PG) S/s for termination of Shujalpur - Kurawar 400 kV D/c line • 400 kV line bays - 2 Nos. [for Shujalpur (PG) end]		

**Note:**

a) MPPTCL has confirmed availability of space for 2 nos. 400 kV bays at Ashta (MP) S/s and for 2 nos. additional bays. MPPTCL has informed that adjacent land is private land and may be purchased by the project developer at their cost as per requirement.

b) Implementation of A, B, C, D, E, F, H1 and H2 packages shall be aligned.

c) TSP of the subject scheme shall implement Inter-tripping scheme on Mandsaur-Kurawar 765 kV D/c line (for tripping of the switchable line reactor at Mandsaur/Kurawar end along with the main line breaker).

d) Switchable line reactors shall be implemented with NGR bypass arrangement.

e) Developer of Mandsaur S/s shall provide space for 2 Nos. 765 kV line bays for Mandsaur - Kurawar 765 kV D/c line along with space for 2 nos. of 240 MVAR switchable line reactor and space for spare 80 MVAR single phase reactor unit.

f) POWERGRID shall provide space for 2 Nos. 400 kV line bays at Shujalpur S/s for Shujalpur - Kurawar 400 kV D/c line.

g) Implementation timeframe: 24 months from date of SPV acquisition."

2. The Central Transmission Utility of India Limited, vide its letter dated 6.11.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.

3. Based on the material available on the record, the Commission, vide order dated 28.2.2025 in Petition No. 491/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.

4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **POWERGRID Kurawar Transmission Limited** before the Commission can be accessed at the [www.powergrid.in/subsidiaries](http://www.powergrid.in/subsidiaries) or inspected by any person in the Commission's office by following the laid down procedure.

5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **17.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.

6. The application shall be taken up for the further hearing by the Commission on **19.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Harpreet Singh Pruthi)  
Secretary